



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the ^{1st August.}
July, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/3571, dtd. 29.07.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 29.07.2019, has been granted/rejected.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013/41091A, dated

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)